

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 392 OF 2018

&

IA NO. 1887 OF 2018

Dated : 30th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Mumbai Electric Workers Union

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Grover, Sr. Adv.
Mr. Kishore Kumar S. Shetty
Mr. Suraj

Counsel for the Respondent(s) : Mr. Hasan Murtaza
Mr. Kartik Anand for R-2

ORDER

Admit. Issue notice to Respondents, returnable on 1-4-2019. Mr. Hasan Murtaza, learned counsel takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on **1-4-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js